

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -04-04-2013

PROCEEDINGS

Judiciary – Transfers and Postings of District Judges in the Kerala State Higher Judicial Service – Orders issued.

ORDER NO. B1- 58 / 2013(1)

As part of General Transfers of Judicial Officers in the Subordinate Judiciary for the year 2013, the following transfers and postings of District Judges are ordered :-

1. Shri K.Bhaskaran, District Judge, Kasaragode is transferred and posted as District Judge, Kalpetta. He will handover charge of his office to the Additional District Judge(Ad hoc)-III, Kasaragod and take charge as District Judge, Kalpetta from the Additional District Judge(Ad hoc)-II, Kalpetta. He will also take the full additional charge of Additional District Judge(Ad hoc)-I, Kalpetta from Shri A.Sankaran Nair (Sl.No.³³) and continue to hold the full additional charge, until further orders.

The Additional District Judge(Ad hoc)-III, Kasaragod will hold the full additional charge of District Judge, Kasaragode till Shri M.J.Sakthidharan(Sl.No.2) takes charge.

2. Shri M.J.Sakthidharan, District Judge, Kalpetta is transferred and posted as District Judge, Kasaragode. He will handover charge of his office to the Additional District Judge(Ad hoc)-II, Kalpetta and take charge as District Judge, Kasaragode from the Additional District Judge(Ad hoc)-III, Kasaragod

The Additional District Judge(Ad hoc)-II, Kalpetta will hold the full additional charge of District Judge, Kalpetta till Shri K.Bhaskaran(Sl.No.1) takes charge.

3. Shri George Mathew(Sr.), Kerala Co-operative Tribunal, Thiruvananthapuram is repatriated and posted as MACT, Kottayam. On relief from his present post, he will take charge as MACT, Kottayam from the Addl. Sessions Judge (Sooryanelli Cases)/ Addl. District Judge/Addl.MACT, Kottayam

4. Shri Joseph Thekkekuruvinal, Additional District Judge(Ad hoc)-I, Kozhikode is posted as Presiding Officer, Labour Court, Kozhikode. He will hand over charge of his office to the Additional District Judge(Ad hoc)-II, Kozhikode and await GO and notification appointing him as Presiding Officer, Labour Court, Kozhikode.

The Additional District Judge(Ad hoc)-II, Kozhikode will hold the full additional charge of Additional District Judge(Ad hoc)-I, Kozhikode, until further orders.

5. Smt. Annie John, Additional District Judge(Ad hoc)-II, Thodupuzha is posted as Addl. District Judge / Addl.MACT, Alappuzha. She will hand over charge of

her office to Shri Muhammed Vasseem(SI.No.17) and take charge as Addl. District Judge / Addl.MACT, Alappuzha from the Vacation Judge. She will also take the full additional charge of MACT, Alappuzha from the Vacation Judge, Alappuzha and continue to hold the full additional charge, until further orders.

6. Shri K.M.Muhammed Yousuff, Addl. District Judge / Addl.MACT, Alappuzha is transferred and posted as Addl. District Judge-I/ Addl.MACT, Kollam. He will hand over charge of his office and his additional charge of MACT, Alappuzha to the Vacation Judge, Alappuzha and take charge as Addl. District Judge-I/ Addl.MACT, Kollam from the Addl. District Judge-II/Addl.MACT, Kollam

The Vacation Judge, Alappuzha will hold the full additional charges of Addl. District Judge / Addl.MACT, Alappuzha and MACT, Alappuzha till Smt. Annie John (SI.No.5) takes charge.

7. Shri T.V.Anilkumar, District Judge on deputation as Registrar, Kerala Administrative Tribunal is repatriated and posted as MACT, Pathanamthitta. On relief from the present post he will take charge as MACT, Pathanamthitta from the Addl. District Judge / Addl.MACT, Pathanamthitta on 01-06-2013.

8. Smt. M.R.Anitha, MACT, Palakkad is transferred and posted as Additional District Judge-I, Mavelikkara. She will handover charge of her office to the Additional District Judge(Ad hoc)-III, Palakkad and take charge as Additional District Judge-I, Mavelikkara from the Additional District Judge(Ad hoc), Mavelikkara.

The Additional District Judge(Ad hoc)-III, Palakkad will hold the full additional charge of the MACT, Palakkad till Shri Manohar Kini S. (SI.No.9) takes charge

9. Shri Manohar Kini S., MACT, Manjeri is transferred and posted as MACT, Palakkad. He will hand over charge of his office to Shri K.Byjunath(SI.No.32) and take charge as MACT, Palakkad from the Additional District Judge(Ad hoc)-III, Palakkad

10. Shri S.S.Vassan, Registrar, Lok Ayukta, Thiruvananthapuram is repatriated and posted as Addl.District Judge, Neyyattinkara. On relief from the present post he will take charge as Addl.District Judge, Neyyattinkara from the MACT, Neyyattinkara

11. Shri E.M.Muhammed Ibrahim, Additional District Judge(Ad hoc)-I, Thiruvananthapuram is transferred and posted as Spl. Judge(Idamalayar Investigations) / Addl.District Judge-V/ Addl.MACT, Ernakulam. He will hand over charge of his office to the Additional District Judge(Ad hoc)-II, Thiruvananthapuram and take charge as Spl.

Judge(Idamalayar Investigations) / Addl.District Judge-V / Addl.MACT, Ernakulam from the Wakf Tribunal/ Addl.District Judge -VI, Ernakulam.

12. Shri Sureshkumar Paul, Addl.District Judge, Neyyattinkara is transferred and posted as Addl.District Judge-II, Palakkad. He will handover charge of his office to the MACT, Neyyattinkara and take charge as Addl.District Judge-II, Palakkad from the Vacation Judge, Palakkad. He will also take the full additional charge of Addl.District Judge-I / Addl.MACT, Palakkad from the Vacation Judge, Palakkad and continue to hold the full additional charge, until further orders.

The MACT, Neyyattinkara will hold the full additional charge of the Addl.District Judge, Neyyattinkara till Shri S.S.Vassan(SI.No.10) takes charge.

13. Shri K.A.Baby, MACT, Kollam is transferred and posted as Addl. District Judge / MACT, Pala. He will hand over charge of his office to the Addl. District Judge-II / Addl.MACT, Kollam and take charge as Addl. District Judge / MACT, Pala from the Vacation Judge, Kottayam

The Addl. District Judge-II/Addl.MACT, Kollam will hold the full additional charge of the MACT, Kollam, until further orders.

14. Shri Amir Ali, MACT, Kottayam is transferred and posted as Addl.District Judge-I / MACT, Thodupuzha. He will hand over charge of his office to the Addl. Sessions Judge (Sooryanelli Cases)/ Addl. District Judge/Addl.MACT, Kottayam and take charge as Addl.District Judge-I / MACT, Thodupuzha from Shri Muhammed Vasseem(SI.No.17)

The Addl. Sessions Judge(Sooryanelli Cases)/Addl.District Judge/Addl. MACT, Kottayam will hold the full additional charge of the MACT, Kottayam till Shri George Mathew(Sr.)(SI.No.3) takes charge.

15. Smt. P.A.Prabhavathy, Addl.District Judge(Ad hoc)-III, Thiruvananthapuram is transferred and posted as Addl.District Judge(Ad hoc)-I, Kollam. She will hand over charge of her office to Smt. K.K.Sujatha(SI.No.34) and take charge as Addl.District Judge(Ad hoc)-I, Kollam from the Addl.District Judge(Ad hoc)-III, Kollam

16. Shri Cherian K.Kuriakose, Addl. Sessions Judge(Abkari cases), Kottarakkara is transferred and posted as MACT, Thrissur. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-II, Kollam and take charge as MACT, Thrissur from Shri P.M.Abdul Sathar(SI.No.22)

The Addl.District Judge(Ad hoc)-II, Kollam will hold the full additional charge of the Addl. Sessions Judge(Abkari cases), Kottarakkara, until further orders.

17. Shri Muhammed Vasseem, Addl.District Judge-I / MACT, Thodupuzha is posted as Addl.District Judge(Ad hoc)-II, Thodupuzha. He will take charge as Addl.District Judge(Ad hoc)-II, Thodupuzha from Smt. Annie John(SI.No.5) and continue to hold the charge of Addl.District Judge-I / MACT, Thodupuzha till Shri Amir Ali(SI.No.14) takes charge.

18. Smt. T.Indira, Judge, Family Court, Thalassery is transferred and posted as MACT, Ernakulam. She will hand over charge of her office to the Vacation Judge, Thalassery and take charge as MACT, Ernakulam from Shri V.Prakash(SI.No.29)

The Vacation Judge, Thalassery will hold the full additional charge of the Judge, Family Court, Thalassery till Shri S.H.Panchapakesan(SI.No.20) takes charge.

19. Shri K.P.Sudhir, Addl.District Judge-II, Palakkad is transferred and posted as Addl. District Judge(Ad hoc)-II, Thrissur. He will hand over charge of his office and his additional charge of Addl.District Judge-I / Addl.MACT, Palakkad to the Vacation Judge, Palakkad and take charge as Addl. District Judge(Ad hoc)-II, Thrissur from the Addl. District Judge-I / Addl.MACT, Thrissur.

The Vacation Judge, Palakkad will hold the full additional charges of the Addl.District Judge-I / Addl.MACT & Addl.District Judge-II, Palakkad, till Shri Suresh Kumar Paul(SI.No.12) takes charge.

20. Shri S.H.Panchapakesan, Presiding Officer, Labour Court, Kozhikode is repatriated and posted as Judge, Family Court, Thalassery. On relief from present post, he will take charge as Judge, Family Court, Thalassery from the Vacation Judge, Thalassery

21. Shri S.Satheesachandra Babu, Addl. District Judge(Ad hoc)-I, Manjeri is transferred and posted as Addl. District Judge(Ad hoc)-II, Alappuzha. He will hand over charge of his office to the District Judge, Manjeri and take charge as Addl. District Judge(Ad hoc)-II, Alappuzha from the Addl. District Judge(Ad hoc)-I, Alappuzha

The District Judge, Manjeri will hold the full additional charges of the Addl. District Judge(Ad hoc)-I, Manjeri, until further orders.

22. Shri P.M.Abdul Sathar, MACT, Thrissur is posted as Addl.District Judge (Ad hoc)-I, Thrissur. He will hand over charge of his office to Shri Cherian K.Kuriakose (SI.No.16) and take charge as Addl.District Judge(Ad hoc)-I, Thrissur from the District Judge, Thrissur

23. Shri D.Ajithkumar, MACT, Kalpetta is transferred and posted as Presiding Officer, Labour Court, Kannur. He will hand over charge of his office to Shri

A.Sankaran Nair(SI.No.33) and await GO and notification appointing him as Presiding Officer, Labour Court, Kannur.

24. Shri A.Haris, Presiding Officer, Labour Court, Kannur is repatriated and posted as Addl.District Judge(Ad hoc)-II, Palakkad. On relief from his present post, he will take charge as Addl.District Judge(Ad hoc)-II, Palakkad from the Addl.District Judge (Ad hoc)-III, Palakkad .

25. Shri B.Vijayan, Addl.District Judge(Ad hoc)-I, Ernakulam is transferred and posted as Addl.District Judge(Ad hoc)-III, Pathanamthitta. He will hand over charge of his office to Shri V.Prakash(SI.No.29) on and take charge as Addl.District Judge(Ad hoc)-III, Pathanamthitta from the Addl.District Judge(Ad hoc)-I, Pathanamthitta

26. Shri C.Soundaresh, Addl.District Judge (Ad hoc)-I, Kollam is transferred and posted as MACT, Thiruvananthapuram. He will hand over charge of his office to the Addl.District Judge (Ad hoc)-III, Kollam and take charge as MACT, Thiruvananthapuram from Smt. K.K.Sujatha(SI.No.34)

The Addl.District Judge (Ad hoc)-III, Kollam will hold the full additional charge of the Addl.District Judge (Ad hoc)-I, Kollam till Smt. P.A.Prabhavathy(SI.No.15) takes charge.

27. Shri T.K. Rameshkumar, Addl.District Judge / MACT, Pala is transferred and posted as Addl.District Judge / MACT, Irinjalakuda. He will hand over charge of his office to the Vacation Judge, Kottayam and take charge as Addl.District Judge / MACT, Irinjalakuda from the Vacation Judge, Thrissur

The Vacation Judge, Kottayam will hold the full additional charge of the Addl.District Judge / MACT, Pala till Shri K.A.Baby(SI.No.13)takes charge.

28. Shri V.Dilip, Addl.District Judge (Ad hoc)-III, Manjeri is transferred and posted asKerala Co-operative Tribunal, Thiruvananthapuram. He will hand over charge of his office to the Vacation Judge, Manjeri and await GO and notification appointing him as Kerala Co-operative Tribunal, Thiruvananthapuram.

The Vacation Judge, Manjeri will hold the full additional charge of the Addl.District Judge(Ad hoc)-III,Manjeri till Shri K.K.Krishnankutty(SI.No.35)takes charge.

29. Shri V.Prakash, MACT, Ernakulam is posted as Addl.District Judge(Ad hoc)-I, Ernakulam. He will take charge as Addl.District Judge(Ad hoc)-I, Ernakulam from Shri B.Vijayan(SI.No.25) and continue to hold the charge of MACT, Ernakulam till Smt. T.Indira (SI.No.18) takes charge.

30. Shri E.Baiju, Addl.District Judge(Ad hoc)-II, Thalassery is transferred and posted as Addl.District Judge(Ad hoc)-II, Pathanamthitta. He will hand over charge of his office to the Additional District Judge / Addl.MACT, Thalassery and take charge as Addl.District Judge(Ad hoc)-II, Pathanamthitta from the Addl.District Judge(Ad hoc)-I, Pathanamthitta.

The Additional District Judge / Addl.MACT, Thalassery will hold the full additional charge of the Addl.District Judge(Ad hoc)-II, Thalassery, until further orders.

31. Shri Babu Prakash V.K., Addl.District Judge(Ad hoc)-III, Thalassery is posted as MACT, Thalassery. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-I, Thalassery and take charge as MACT, Thalassery from the Addl. District Judge / Addl.MACT, Thalassery

The Addl.District Judge(Ad hoc)-I, Thalassery will hold the full additional charges of the Addl.District Judge(Ad hoc)-III, Thalassery, until further orders.

32. Shri K.Byjunath, Addl.District Judge(Ad hoc)-II, Manjeri is transferred and posted as Addl.District Judge / MACT, Tirur. He will hand over charge of his office to the Vacation Judge, Manjeri and take charge as Addl.District Judge / MACT, Tirur from Shri K.K.Krishnankutty(SI.No.35). He will also take the full additional charge of MACT, Manjeri from Shri Manohar Kini S(SI.No.9) and continue to hold the full additional charge, until further orders.

The Vacation Judge, Manjeri will hold the full additional charges of the Addl.District Judge(Ad hoc)-II, Manjeri, till Shri K.K.Krishnankutty(SI.No.35) takes charge.

33. Shri A.Sankaran Nair, Addl.District Judge(Ad hoc)-II, Kalpetta is posted as MACT, Kalpetta. He will take charge as MACT, Kalpetta from Shri D.Ajithkumar (SI.No23) and continue to hold the full additional charge of Addl.District Judge(Ad hoc)-II, Kalpetta, until further orders. He will hand over his additional charge of Addl.District Judge(Ad hoc)-I, Kalpetta to Shri K.Bhaskaran (SI.No.1)

34. Smt. K.K.Sujatha, MACT, Thriuvananthapuram is posted as Addl.District Judge(Ad hoc)-III, Thriuvananthapuram. She will take charge as Addl.District Judge(Ad hoc)-I, Thriuvananthapuram from Smt. P.A.Prabhavathy(SI.No.15) and continue to hold the charge of MACT,Thriuvananthapuram till Shri C.Soundaresh(SI.No.26)takes charge

35. Shri K.K.Krishnankutty, Addl.District Judge / MACT, Tirur is transferred and posted as Addl.District Judge(Ad hoc)-II, Manjeri. He will hand over charge of his office to Shri K.Byjunath(SI.No.32) and take charge as Addl.District Judge(Ad hoc)-II,

- Manjeri from the Vacation Judge, Manjeri. He will also take the full additional charge of Addl.District Judge(Ad hoc)-III, Manjeri from the Vacation Judge, Manjeri and continue hold the full additional charge of Addl.District Judge(Ad hoc)-III, Manjeri, until further orders.

The officers except Sl.No 7, 17, 29, 32, 33 & 34 who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 20-05-2013.

Officers at Sl.No.28 & 30 are not eligible for transfer grant.

The officers at Sl.Nos. 1 & 2 will be eligible for special pay at the rate of Rs.3,750/- per month in their new stations. The officers at Sl.Nos. 3,4,7,8,9,10,11, 13, 14, 16,18,20,23,26,27,28,31,32 & 33 will be eligible for special pay at the rate of Rs.2,500/- per month in their new stations.

In the event of a relieving / relieved officer happens to be on absent on the date of his taking / handing over charge, the respective officers may take /hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(By Order)



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(35 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department, Tvpm (with C/L)
The Secretary to Government, Labour and Rehabilitation Department, Tvpm
(with C/L)
The Secretary to Government, Co-operation (B) Department, Tvpm
(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District Judges of 14 Districts.
The Officers and Courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The Kerala Judicial Academy, High Court.
The B2, B3, B4, B5, C1, D2 , E1, I1 seats, High Court.
The Inspection Cell, e-courts cell and Library , High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.